## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2762 ANSWERED ON:27.08.2013 RED BEACONS Owaisi Shri Asaduddin;Tagore Shri Manicka

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Supreme Court has recently directed the Union as well as the State Governments to reduce the number of people using red beacons;
- (b) if so, the reaction of the Government and other stakeholders thereto;
- (c) the steps taken or being taken by the Government to reduce the use of such beacons;
- (d) whether the Ministry of Home Affairs has received any suggestions from the Ministry of Road Transport and Highways on the use of the said beacons; and
- (e) if so, the details thereof and the reaction of the Ministry of Home Affairs in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (c): Information is being collected and will be laid on the Table the House.
- (d) to (e): The subject matter of Red beacon lights is being handled by Ministry of Road Transport and Highways. The issues involved are being examined by that Ministry in consultation with concerned Ministries including Ministry of Home Affairs.